

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3684
ANSWERED ON:19.04.2010
GRANTS TO NGOS
Kaswan Shri Ram Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of Non-Governmental Organisations (NGOs) in each State including Rajasthan to whom grants have been provided by his Ministry for executing projects under various rural development schemes during the last three years;
- (b) the amount of grants provided to such NGOs during the above period, year-wise and State-wise;
- (c) the criteria for giving the grants to these NGOs;
- (d) the names of the NGOs which have not utilised the grants and those who have been blacklisted, State-wise;
- (e) the details of such blacklisted NGOs against whom action has been taken or proposed to be taken in each State alongwith the nature of action taken in the matter; and
- (f) the steps taken to check such recurrence in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a) to (f) Information is being collected and shall be laid on the table of the House.